

No. 101- 41 /2006-MN

Dated: 21st August 2006

To:
All Telecom Service Providers.
(As per list attached).

Subject: Direction under Section 13 read with paras (i), (iii), (v) and (ix) of clause (b) of sub-section (1) of Section 11 of the TRAI Act, 1997- Certificate of Compliance in respect of various Directions issued by TRAI .

WHEREAS TRAI has issued several directions to Telecom Service Providers in the past on various issues. While some of the directions were meant for one time compliance, others were to be complied on a continuing basis.

WHEREAS the Authority feels that it is necessary to obtain periodical certificate of compliance from the service providers in order to ensure that the directions which are having continuous application should be complied by all the service providers.

AND WHEREAS following directions issued in the past are required to be complied with by service providers on an on-going basis.

i. Direction dated 28th Oct. 2005 to all UASPs and BSNL regarding posting of information pertaining to USO related activities on their Website.

ii. Direction dated 6th January 2005 to all Service Providers on opening of allotted codes.

iii. Direction dated 16th June 2004 to all CMSPs on auto Roaming Services to all Pre-paid subscribers.

iv. Direction dated 11th July 2002 to all CMSPs to include the standard terms and conditions in all tariff plans for pre-paid cards.

AND THEREFORE, in exercise of the powers conferred upon it under section 13 read with sub-clauses (i), (iii), (v) and (ix) of clause (b) of sub-section (1) of section 11 of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997), the Authority hereby directs all Telecom Service Providers to furnish to the Authority a certificate of compliance on the above directions regularly by 31st July every year. The certificates of compliance should categorically indicate that all these directions of the Authority are being complied with by them continuously and that there has been no breach of these directions during the year. The first certificate of compliance, covering the entire period from the date of issuance of the respective direction up to 31st July 2006, should reach TRAI by 31st August 2006.

(Sudhir Gupta)
Advisor (MN)

S.No.	Name of Company
1.	M/s Bharti Airtel Ltd M/s Bharti Hexacom Ltd 4 th Floor, Tower A Unitech World, Cyber Park Sector-39, Gurgaon Haryana 122001
2.	M/s IDEA Cellular Ltd M/s IDEA Mobile Communications Ltd M/s BTA Cellcom Ltd 810, Kailash 26 K.G. Marg, New Delhi-110001
3.	M/s BPL Mobile Communications Ltd BPL Centre, 127, Manmala Tank Road, Taikalwadi, Mahim West, Mumbai - 400 016
4.	M/s Hutch Essar Mobile Services Ltd M/s Hutchison Essar Ltd M/s Hutchison Telecom East Ltd M/s Hutchison Essar South Ltd M/s BPL Mobile Cellular Ltd M/s Fascel Ltd M/s Aircel Digilink India Ltd C-48 Okhla Industrial Area, Phase-II, New Delhi 110020.
5.	M/s Reliance Telecom Ltd. M/s Reliance Infocomm Ltd M/s Reliable Internet Services Ltd 15 th Floor, Vijaya Building, 17, Bharakhamba Road Connaught Place, New Delhi -110001
6.	M/s Aircel Ltd M/s Aircel Cellular Ltd, 5th Floor, Spencer Plaza, 769, Anna Salai, Chennai - 600 002.

7.	M/s MTNL Room No. 726, Chander Lok Building, 36, Janpath, New Delhi-110001
8.	M/s Spice Communications Pvt. Ltd C-105, Industrial Area, Phase - VII, Mohali - 160 055.
9.	M/s Spice Communications Ltd 148, Embassy Square Infantry Road Bangalore-560001
10.	M/s Bharat Sanchar Nigam Limited B-609, Statesman House Barakhamba Road New Delhi-110001
11.	M/s Tata Teleservices Ltd M/s Tata Teleservices Maharashtra Ltd 2A, Old Ishwar Nagar, Main Mathura Road, New Delhi - 110065.
12.	Shyam Telelink Ltd, Rainbow Towers, 3, Rainbow Circle, Vaishali Nagar, Jaipur-302021
13.	HFCL Infotel Ltd., B-71, Phase-VII, Industrial Focal Point, Mohali, Punjab - 160 055
14.	Dishnet Wireless Ltd 8, Local Shopping Centre, Sector-B, Pocket-7, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070
15.	M/s Escorts Telecommunications Ltd 810, Kailash Building, 26 K.G. Marg, New Delhi - 110001.